

Format of Disclosure of Assets as on 20th July 2012
(in terms of the Resolution adopted in the Full Court Meeting on May 7, 1997)

Items	Description	Particulars			Remarks	
		(A) Self	Purchase Value	(B) Spouse		Purchase Value
Landed Property	• Flats	1. One flat admeasuring 119.8 Sq.mtrs. in Vasant Kunj, New Delhi (jointly with spouse)	DDA Cost	Joint flat with Spouse	--	(Inherited from father)
		2. Booked Flat in June 2012 with Jaypee Greens Garden Aisle, NOIDA with super area of 185.34 sq.mtrs. (jointly with spouse)	Rs.4 Lacs paid as advance against booking charges	Joint flat with Spouse		
	• Building	-	-	-	-	-
	• Other landed Property	-	-	-	-	-
Securities and Investments	• Shares & Mutual Funds	EIH Ltd. (7 shares of Rs. 10/- each)	Rs. 70/-	EIH Ltd., (7 shares of Rs.10/- each)	Rs. 70/-	
		Kirloskar Electric Company Ltd., (85 shares of Rs.10/- each)	Rs.850/-			
		Reliance Industries Ltd., (36 shares of Rs.10/- each)	Rs.360/-	Reliance Industries Ltd., (144 shares of Rs.10/- each)	Rs.1440/-	
		Reliance Infrastructure Ltd., (earlier Reliance Energy) (one share of Rs.10/-)	Rs. 10/-	Reliance Textiles Industries Ltd., (36 shares of Rs.10/- each)	Rs.360/-	
		Reliance Communications Ltd., (18 shares of Rs.5/- each)	Rs. 90/-	Reliance Infrastructure Ltd., (Earlier Reliance Energy) (1 share of Rs.10/-)	Rs. 10/-	
		Reliance Natural Resources Ltd., (18 shares of Rs. 5/- each)	Rs. 90/-	Reliance Communications	Rs. 90/-	
		Reliance Capital Ventures Ltd., (18 shares of Rs.10/- each)	Rs.180/-			

		Reliance Energy Ventures Ltd., (18 shares @ Rs.10/- each)	Rs.180/-	Ltd., (18 shares of Rs.5/- each)	
		Mahindra & Mahindra Ltd., (24 shares of Rs.5/- each)	Rs.120/-	Reliance Natural Resources Ltd., (18 shares of Rs.5/- each)	Rs. 90/-
		Reliance Power (4 shares of Rs.10/- each)	Rs. 40/-	Reliance Capital Ventures Ltd., (18 shares of Rs.10/- each)	Rs.180/-
		Reliance Petroleum Ltd., (200 shares Rs.10/- each)	Rs.2000/-		
		Kirloskar Pneumatic Company Ltd. (13 shares @ Rs.10/- each)	Rs. 130/-	J.K.Synthetics Ltd., (79 shares – 53 shares of Rs.10/- each; 26 shares of Re.1/- each)	Rs.556/-
		L & T Infra (20 Debentures @ face value of Rs.1000/- each) (Maturity on 9.1.2017)	Rs.20,000/-	Flex Foods Ltd., (100 shares of Rs.10/- each)	Rs.1000/-
				J.K.Cements Ltd., (5 shares of Rs.10/- each)	Rs. 50/-
				Reliance Power (22 shares of Rs.10/- each)	Rs. 220/-
				Reliance Energy Ventures Limited. (18 shares @ Rs.10/- each)	Rs. 180/-

				Reliance Petroleum Ltd.(200 shares @ Rs.10/- each)	Rs.2000/-	
<ul style="list-style-type: none"> • Fixed Deposits Bonds and Savings A/c. 	State Bank of Hyderabad, High Court Branch, Hyderabad, (Joint Account with spouse)	Rs.17,20,091/-	--	--		
	Balance in UCO Bank, Delhi, High Court Branch (Joint Account with spouse)	Rs. 5,73,180/-				
	Balance in State Bank of Bikaner & Jaipur, Delhi (Joint account with spouse)	Rs. 5,86,113/-				
	Balance in State Bank of India, Pune (Joint account with spouse)	Rs. 6,75,736/-				
	Fixed Deposit with UCO Bank, Delhi High Court	Rs. 5,76,389/-				
	Fixed Deposit with UCO Bank, Delhi High Court	Rs. 62,578/-				
	Fixed Deposit with UCO Bank, Delhi High Court	Rs. 7,71,393/-				
	Fixed Deposit with State Bank of Hyderabad, A.P. High Court Branch, Hyderabad.	Rs. 16,00,000/-				
Fixed Deposit with UCO Bank, Delhi High Court (under Capital	Rs. 17,00,000/-					

		Gain Scheme)				
		GPF Account	Rs.12,80,000/- (Appx.)			
		PPF Account – Self (As on 31.3.12)	Rs.19,09,009/- (Appx.)			
		LIC Policy (Maturity on 28.5.2020)	Rs. 1,00,000/-	LIC Policy for (Maturity on 28.8.2020)	Rs.1,00,000/-	
		LIC Policy (Maturity in Dec.2013)	Rs. 50,000/-			
		UTI Mastergain 1992 Scheme -- 500 Units	---			
		GOI Savings Bonds in Punjab Nationalized Bank	Rs. 10,00,000/-			
Other Assets/Movables	<ul style="list-style-type: none"> • Jewellery • Silver utensils • Vehicles 	<p>About 700 gms. of Gold ornaments</p> <p>Silver utensils weighing about 30 kilograms.</p>		<p>Miscellaneous Pearl sets, few Diamond pieces (tops and pendants) and some Jewellery made of precious/semi precious stones.</p> <p>Maruti Swift Car (2010 make)</p>		<p>Inherited</p> <p>Inherited</p>

Inherited InLiabilities	<ul style="list-style-type: none"> • Loans • Mortgages • Overdrafts • Any other liabilities 	NIL	-	-	-	-
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NOTE: The following shares were in the name of my father and steps are being taken to transfer them into my name.

S.No.	Name of Company	Folio No.	No. of shares
1.	Kirloskar Oil Engines Ltd.,	0002737	52
2.	Kirloskar Brothers Investments Limited	B001560	652
3.	Tata Steel Limited	S1B0027023	75
4.	Walchandnagar Industries Ltd.	W0006556	250

Place: New Delhi

Date: 20.07.2012

(MADAN B. LOKUR)